

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.564/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


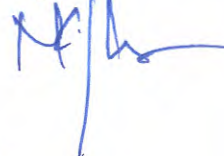
SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : UMA Enterprises Pvt. Ltd.

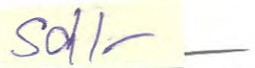
SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104

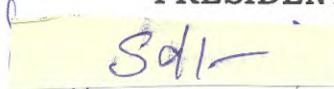
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Mivedite R. Sood	Advocate	Uma Enterprises Pvt Ltd	
2.	Nawal Kishore with Siddhath Acharya Sr panel counsel.	Advocate - union of Inds.	ROE/Rajasthan	

ORDER

At the request of the learned Counsel for the parties, the hearing is
deferred to 15th May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi